## BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.103/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company Under Section		Mohit Kumar Day -Vs- Italian Stores Pvt.Ltd. 58		
,	•	tak Banerjee Adv	. 2 br	er 22/04/1
2.	Subhan (	Jas Adv.		

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Petitioner has complied with the order dated 20/04/2017 by way of publication of notice in newspapers. In spite of newspaper publication and serving notice, respondent did not turn up. In view of the above, at the instance of the petitioner, a fresh notice is to be issued by the Registry to the respondents by way of registered post. A copy of the notice to be handed over to the petitioner for serving and compliance and file affidavit of service.

List it on 09/11/2017.

(Jinan K.R.) Member (Judicial)